insulated power cables, however, selfsufficiency is likely to take some time, although a few schemes nave boen approved for their manufacture.

PAPERS LAID ON THE TABLE

FOURTH ANNUAL REPORT OF HINDUSTAN HOUSING FACTORY PRIVATE LTD., AND THE AUDITORS' REPORT

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDD*): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Fourth Annual Report of the Hindustan Housing Factory Private Limited for the year ending the 31st July, 1957, together with a copy of the Auditors' Report and the comments of the Comptroller and Auditor-General of India thereon. [Placed in Library. See No. LT-552/58..]

NOTIFICATION PUBLISHING AMENDMENTS CINEMATOGRAPH (CENSORSHIP) RULES, 1951

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): Sir, on behalf of Shri B. V. Keskar, I beg to lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of the Ministry of Information and Broadcasting Notification G.S.R. No. 17, dated the 6th February, 1958, publishing further amendments in the Cinematograph (Censorship) Rules, 1951. [Placed in Library. See No. LT-569/58.]

NOTIFICATION PUBLISHING AMENDMENTS IN COFFEE RULES, 1955

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay on the Table, under sub-section (3) of section 48 of the Coffee Act, 1342, a copy of the Ministry of Commerce and Industry (Department of Commerce and Light Industries) Notification S.O. No. 11, dated the 6th February,

1958, publishing further amendments in the Coffee Rules, 1955. [Placed in Library. See No. LT-570/58.]

ELECTION TO THE EMPLOYEES* STATE INSURANCE CORPORATION

MR. CHAIRMAN: Shri M. John, being the only candidate nominated for election to the Employees State Insurance Corporation, I declare him duly elected to be a Member of the said Corporation.

We take up the Budget discussion.

THE BUDGET (GENERAL), 1958-59 — General Discussion

MR. CHAIRMAN: Shrimati Savitry Devi Nigam.

श्रीमती सावित्री निगम (उत्तर प्रदेश): सभापित महोदय, प्राइम मिनिस्टर द्वारा पेश किये गये इस कांग्रस, केयरफुत ग्रीर कुत्र कुछ प्रोग्नेसिव बजट का मैं हार्दिक स्वागत करती हूं।

श्रीमन्, इवर कु इ दिनों से वातावरण अजि बकारे वाला था कुद्र रयमसं से भरा हमा था और एल० म्राई० सो० के झमेले द्वारा यह मिजरेबिल श्रोर संसंपिशस सा हो रहा था। इस बजट से जन-मानस को कुछ राहत सी मिलो है और सब ने शान्ति का अनुभव किया है। यही इस बजट की सब से बड़ी विशेषता है। भने ही प्राइप मिनिस्टर साहब को प्रसन्नता नहीं हुई कि यह बजट उन्हें पेश करना पड़ रहा है, किन्तु आदमी के बनाये हुने प्लान्स के ऊतर एक इनए दिटेबिल शक्ति का जो अन्तिम निर्णय हाता है, उसी को बिना किसी अपवाद के श्रेष्ठ मानते हुये उनके इस प्रकार बजट मूच करने का में हार्दिक स्वागत करता हं और मैं समझती हूं कि यह देश में नव सीभाग्य लाने वाला हेला ।